

REVIEW AND ANNUAL REPORT OF BRIDGE AND ROOF CO. (INDIA) LTD. CALCUTTA FOR 1978-79 WITH STATEMENT FOR DELAY

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Bridge and Roof Company (India) Limited, Calcutta, for the year (1978-79).

(ii) Annual Report of the Bridge and Roof Company (India) Limited, Calcutta, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above papers.

[Placed in Library. See No. LT-LT-2495/81].

CORRECTION OF ANSWER TO USQ No. 6611 DATED 7-4-1981. Re. PUBLIC DEPOSITS RAISED BY COMPANIES

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): I beg to lay on the Table a statement (i) correcting the reply given on 7th April, 1981 to Unstarred Question No. 6611 by Shri R. Prabhu, regarding public deposits raised by companies and (ii) giving reasons for delay in correcting the reply.

[Placed in Library. See No. LT-2496/81].

DRUGS (PRICES CONTROL) AMENDMENT ORDERS, 1980 & STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6)

of section 3 of the Essential Commodities Act, 1955:—

(i) The Drugs (Prices Control) Amendment Order, 1980, published in Notification No. SO. 978 (E) in Gazette of India dated the 17th December, 1980.

(ii) The Drugs (Prices Control) Second Amendment Order, 1980, published in Notification No. S.O. 38(E) in Gazette of India dated the 16th January, 1981.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the Notifications mentioned at (1) above.

[Placed in Library. See No. LT-2497/81].

REPORT OF COMPTROLLER AND AUDITOR GENERAL OF INDIA, 1979-80—UNION GOVT. (POSTS AND TELEGRAPHS), AND APPROPRIATION ACCOUNTS (P&T) 1979-80

SHRI MAGANBHAI BAROT: I beg to lay on the Table :

(1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1979-80—Union Government (Posts and Telegraphs) under article 151(1) of the Constitution.

(2) A copy of Union Government Appropriation Accounts (Posts and Telegraphs) for the year 1979-80 (Hindi and English versions).

[Placed in Library. See No. LT-2498/81].

**COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE
MINUTES**

SHRI P. V. G. RAJU (Bobbili): Sir, I beg to lay on the Table Minutes of the sittings of the Committee on Absence of Members from the Sittings of the House held on the 19th March and 29th April, 1981.